

(9)

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL
AHMEDABAD BENCH

O.A. No. 338/90
T.A. No.

DATE OF DECISION 3-10-1994

Shri Narshi Shivrambhai Petitioner

Shri M.K. Paul Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Shri B.R. Kyada Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. K. Ramamoorthy Member (A)

The Hon'ble Mr. Dr. R.K. Saxena Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Shri Narshi Shivrambhai
Bridge Khalasi BRI Office
Western Railway, Rajkot.

Applicant

Advocate Mr. K. Paul

Versus

1. The Union of India
Owing and Representing
Western Railway,
Through The General Manager,
Churchgate, Bombay.
2. The Divisional Railway Manager,
Western Railway, Rajkot.

Respondents.

Advocate Mr. B.R. Kyada.

O R A L J U D G M E N T

In

Date: 3-10-1994

O.A. 338/1990

Per Hon'ble Shri K. Ramamoorthy

Member (A)

Neither the applicant nor his counsel is present.

Mr. B.R. Kyada is present for the respondents. Dismissed for default.



(Dr. R.K. Saxena)
Member (J)



(K. Ramamoorthy)
Member (A)

*AS.